

Mr. P.C. Mohapatra  
Mr. D.M. Mohapatra  
CAT / J / 11

(A)  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 595 1995

P. Aleswar Rao, Applicant(s)

V. O. I & 03, Respondent(s)

Sr. No.	Date	Order with Signature
1	29-9-95	<p>27/9/95 REGISTER Registrar O.A.Nos. 591 to 596 of 1995</p> <p>Heard Shri P.C.Mohapatra, learned counsel for the applicants.</p> <p>The applicants submit that they were engaged for casual work during the years 1985 and 1986. They like to be considered for similar engagement in future whenever work is available. The applications are disposed of, at the admission stage, with direction that the applicants be suitably engaged whenever work is available.</p> <p>9/10/95 MEMBER (ADMN.)</p> <p>put up as per the order passed in at 122/95 on 9.12.95.</p> <p>28/9/95 S. S. Member (P.C.) S. S. Vice-Chairman for admission of order order.</p>
2.	9.12.95	<p>27/9/95 S. S. Registrar S. S. 28/9/95 Bench</p>